THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG) : Yes, Sir. The Minister of EEC States appreciated the points made about India's special problems of exports of textiles to EEC countries and promised a careful consideration of the problems faced by India.

Bonus Increase in Life Insurance Policies

◆591. SHRI DEVENDRA NATH DWIVEDI : SHRI SARDAR AMJAD ALI:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Life Insurance Corporation has recently increased the quantum of bonus on the life insurance policies; and

(b) if so, what are the details thereof?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b) On the basis of biennial acturial valuation as at 31-3-1977, the Life Insurance Corporation has declared bonus to policyholders of Rs. 25 per thousand sum asured per annum on whole life policies and Rs. 20 per thousand sum assured per annum on endowment policies as against bonus of Rs. 22 and Rs. 17-60 respectively declared at the preceding valuation.

Appointment to top Executives for Public Sector Enterprises

◆592. SHRI JAGDISH JOSHI : SHRI IBRAHIM KALANIYA: SHRI PIARE LALL KUREEL URF PIARE LALL TALIB : SHRI KURSHED ALAM KHAN :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that in several cases, while appointing top executives in some public sector undertakings the Bureau of Public Enterprises was bypassed ; and

(b) if so, what action Government propose to take to ensure that in future the Bureau of Public Enterprises is not ignored while selecting candidates for top executive posts for the public sector enterprises ?

THE MINISTER OF FINANCE AND REVENUE AND BANKING

(SHRI H. M. PATEL) : (a) and (b) According to the existing instructions, the Public Enterprises Selection Board (PESB), which is serviced by the Bureau of Public Enterprises, makes recommendations regarding persons to be appointed to the top posts in the public sector undertakings. In such cases, however, the Government is the final appointing authority. It is true that in the past there were some cases in which appointments to the top posts made without obtaining were the recommendations of the PESB. After the reconstitution of the Board in May, 1977, the new Board was asked to review the cases of all public sector enterprises with a view to satisfying itself about the correctness of appointments made to the top posts.

Filling up of posts in the Handicrafts and Handloom Export Corporation

@*593. SHRI SUJAN SINGH : Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state :

(a) the number of posts filled up in the Handicrafts and Handloom Export Corporation in the grade of Assistants and above during the period of Emergency,

(b) whether the above posts were advertised and if not, what are the reasons therefor; and

(c) whether it is also a fact that candidates having higher qualifications than those selected were not considered for the above posts; if so, whether Government proposed to have the matter investigated ?

©Previously Starred Question 503 transferred from the 8th December, 1977.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) 33 posts in the Grade of Assistants and above were filled up during the period of Emergency.

(b) The posts were advertised wherever required under the Recruitment Rules, others were filled up by taking persons on deputation or through Employment Exchange.

(c) There is no such information received so far. However, Government would be prepared to investigate if specific instances are brought to Government's notice.

Canadian offer of Aircraft

◆594. SHRI F. M. KHAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that an aircraft manufacturing company of Canada has expressed its interest to the Government of India in the sale of its 20 seater "Twin Otter" aircraft suitable for India's third level air line; and

(b) if so, whether Government of India have also sought the assistance of the Canadian experts for the production of the aircraft within the country?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) No, Sir. No formal approach has been made by any Company.

(b) No, Sir.

Delay in Calcutta-Ranchi-Patna-Delhi Flight

 \$95. SHRIMATI SUSHILA SHANKAR ADIVAREKAR:
SHRI DEVENDRA NATH DWIVEDI:
SHRI VITHAL GADGIL:
SHRI GULBRAO PATIL:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Cal-cutta-Ranchi-Patna-Delhi Boeing flight was delayed by 50 minutes on the 15th October, 1977 to await the arrival of the Union Minister of Agriculture;

(b) whether it is also a fact that as a result of the delay the scheduled halt of the flight at Ranchi was cancelled; and

(c) if the answers to parts (a) and (b) above be in the affirmative, what alternative arrangement was made for the passengers booked for Ranchi by that flight?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) No, Sir. Indian Airlines flight No. IC-410 (Cal-cutta-Ranchi-Patna-Lucknow-Delhi) of 15th October, 1977 was delayed by 3 hours and 25 minutes due to operational reasons.

(b) Yes, Sir. The scheduled halt of the flight at Ranchi had to be cancelled as there is no night landing facility there.

(c) The Ranchi bound passengers were offered Indian Airlines hospitality till alternative arrangements for their travel were made. Four passengers travelled by Corporations' service on 17-10-77 and one passenger on 18-10-77. The remaining 20 passengers cancelled their tickets and made their own arrangements.

Boeing service between Bombay and Bhavnagar

596. SHRI IBRAHIM KALANIYA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have recently received any representation regarding linking of Bombay with Bhavnagar by a Boeing service;